

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 03, 2015

No. 1483. /JR(S)/2015

Sri **Mumtaz Ali**, Secretary (Full Time), District Legal Services Authority, Agra to be Chief Judicial Magistrate, Agra in the vacant court.

No. 1484. /JR(S)/2015

Smt. **Sandhya Chaudhary**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Civil Judge, Senior Division, Agra in the vacant court.

No. 1485. /JR(S)/2015

Sri **Brahma Tej Chaturvedi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Special Chief Judicial Magistrate, Agra in the vacant court.

No. 1486. /JR(S)/2015

Sri **Sarvesh Kumar Pandey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra to be Additional Chief Judicial Magistrate, Agra in the vacant court .

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

No. 1487. /JR(S)/2015

Sri **Sunil Kumar-I**, Additional Chief Judicial Magistrate, (Northern Railway), Aligarh to be Chief Judicial Magistrate, Aligarh in the vacant court.

No. 1488. /JR(S)/2015

Sri **Arvind Kumar Yadav-I**, Additional Chief Judicial Magistrate, Aligarh to be Civil Judge, Senior Division, Aligarh in the vacant court.

No. 1489. /JR(S)/2015

Km. **Rinkoo**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Additional Chief Judicial Magistrate, Aligarh in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aligarh.

No. 1490. /JR(S)/2015

Sri Avdhesh Kumar, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Judge Small Causes Court, Allahabad in the vacant court.

No. 1491. /JR(S)/2015

Smt. Anjana, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Chief Judicial Magistrate, Allahabad in the vacant court.

No. 1492. /JR(S)/2015

Smt. Shikha Srivastava, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Civil Judge, Senior Division, Allahabad in the vacant court.

No. 1493. /JR(S)/2015

Smt. Sonica Chaudhary, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Special Chief Judicial Magistrate, Allahabad in the vacant court.

No. 1494. /JR(S)/2015

Smt. Reshma Praween, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Additional Chief Judicial Magistrate, Allahabad in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Allahabad.

No. 1495. /JR(S)/2015

Sri Mahesh Chandra Verma, Additional Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur to be Civil Judge, Senior Division, Ambedkar Nagar at Akbarpur vice Sri Rajesh Narayan Mani Tripathi.

No. 1496. /JR(S)/2015

Sri Rajesh Narayan Mani Tripathi, Civil Judge, Senior Division, Ambedkar Nagar at Akbarpur to be Chief Judicial Magistrate, Ambedkar Nagar at Akbarpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ambedkar Nagar at Akbarpur.

No. 1497. /JR(S)/2015

Sri Harbans Narain, Civil Judge, Senior Division, Auraiya to be Chief Judicial Magistrate, Auraiya in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Auraiya.

No. 1498. /JR(S)/2015

Sri Mohan Kumar, Additional Chief Judicial Magistrate, Azamgarh to be Additional Chief Judicial Magistrate, Azamgarh vice Sri Awadhesh Kumar Singh.

No. 1499. /JR(S)/2015

Sri Awadhesh Kumar Singh, Additional Chief Judicial Magistrate, Azamgarh to be Civil Judge, Senior Division, Azamgarh vice Sri August Kumar Tiwari.

No. 1500. /JR(S)/2015

Sri August Kumar Tiwari, Civil Judge, Senior Division, Azamgarh to be Chief Judicial Magistrate, Azamgarh.

No. 1501. /JR(S)/2015

Sri Vajaya Bahadur Yadav, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bahraich to be Additional Chief Judicial Magistrate, Bahraich vice Sri Shahnawaz Taukir Khan Tanveer.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bahraich.

No. 1502. /JR(S)/2015

Sri Shahnawaz Taukir Khan Tanveer, Additional Chief Judicial Magistrate, Bahraich to be Civil Judge, Senior Division, Bahraich vice Sri Om Prakash Verma-III.

No. 1503. /JR(S)/2015

Sri Om Prakash Verma-III, Civil Judge, Senior Division, Bahraich to be Chief Judicial Magistrate, Bahraich in the vacant court.

No. 1504. /JR(S)/2015

Sri Mridul Dubey, Additional Chief Judicial Magistrate, Ballia to be Civil Judge, Senior Division, Ballia vice Sri Shobh Nath Singh.

No. 1505. /JR(S)/2015

Sri Shobh Nath Singh, Civil Judge, Senior Division, Ballia to be Chief Judicial Magistrate, Ballia in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ballia.

No. 1506. /JR(S)/2015

Sri Premendra Kumar, Civil Judge, Senior Division, Balrampur to be Chief Judicial Magistrate, Balrampur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Balrampur.

No. 1507. /JR(S)/2015

Sri Ram Dayal, Additional Chief Judicial Magistrate, (Central Railway), Banda to be Chief Judicial Magistrate, Banda in the vacant court.

No. 1508. /JR(S)/2015

Sri Kumar Prashant, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to Chief Judicial Magistrate, Barabanki in the vacant court.

No. 1509. /JR(S)/2015

Sri Abhishek Srivastava, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Civil Judge, Senior Division, Barabanki in the vacant court.

No. 1510. /JR(S)/2015

Sri Santosh Kumar-II, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki to be Additional Chief Judicial Magistrate, Barabanki in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Barabanki.

No. 1511. /JR(S)/2015

Smt. Sarla Dutta, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Judge Small Causes Court, Bareilly in the vacant court.

No. 1512. /JR(S)/2015

Sri **Anil Kumar-IV**, Additional Chief Judicial Magistrate, (Northern Railway), Bareilly to be Chief Judicial Magistrate, Bareilly in the vacant court.

No. 1513. /JR(S)/2015

Smt. **Arti Fauzdar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Civil Judge, Senior Division, Bareilly in the vacant court.

No. 1514. /JR(S)/2015

Sri **Vikas Gupta**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Chief Judicial Magistrate, Bareilly in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bareilly.

No. 1515. /JR(S)/2015

Sri **Pramod Kumar Gupta**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti to be Additional Chief Judicial Magistrate, Basti vice Smt. Shabih Zehra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Basti.

No. 1516. /JR(S)/2015

Smt. **Shabih Zehra**, Additional Chief Judicial Magistrate, Basti to be Chief Judicial Magistrate, Basti in the vacant court.

No. 1517. /JR(S)/2015

Sri **Harshvardhan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti to be Civil Judge, Senior Division, Basti in the vacant court.

No. 1518. /JR(S)/2015

Sri **Pravez Akthar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bhadohi at Gyanpur to be Additional Chief Judicial Magistrate, Bhadohi at Gyanpur vice Sri Satyawar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bhadohi at Gyanpur.

No. 1519. /JR(S)/2015

Sri **Satyawan Singh**, Additional Chief Judicial Magistrate, Bhadohi at Gyanpur to be Chief Judicial Magistrate, Bhadohi at Gyanpur in the vacant court.

No. 1520. /JR(S)/2015

Sri **Praveen Kumar Pandey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bhadohi at Gyanpur to be Civil Judge, Senior Division, Bhadohi at Gyanpur in the vacant court.

No. 1521. /JR(S)/2015

Sri **Krishna Kumar Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor to be Additional Chief Judicial Magistrate, Bijnor vice Sri Mahesha Nand Jha.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bijnor.

No. 1522. /JR(S)/2015

Sri **Mahesha Nand Jha**, Additional Chief Judicial Magistrate, Bijnor to be Chief Judicial Magistrate, Bijnor in the vacant court.

No. 1523. /JR(S)/2015

Smt. **Aparna Pandey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor to be Civil Judge, Senior Division, Bijnor vice Sri Rakesh Vashist.

No. 1524. /JR(S)/2015

Sri **Rakesh Vashist**, Civil Judge, Senior Division, Bijnor to be Judge Small Causes Court, Bijnor in the vacant court.

No. 1525. /JR(S)/2015

Sri **Mohd. Aslam Siddiqui**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Budaun to Additional Chief Judicial Magistrate, Budaun vice Sri Rakesh Kumar-V.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Budaun.

No. 1526. /JR(S)/2015

Sri **Rakesh Kumar-V**, Additional Chief Judicial Magistrate, Budaun to be Civil Judge, Senior Division, Budaun vice Sri Ram Kishore-IV.

No. 1527. /JR(S)/2015

Sri Ram Kishore-IV, Civil Judge, Senior Division, Budaun to be Chief Judicial Magistrate, Budaun in the vacant court.

No. 1528. /JR(S)/2015

Sri Krishna Kumar-V, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahr to be Additional Chief Judicial Magistrate, Bulandshahr in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bulandshahr.

No. 1529. /JR(S)/2015

Sri Bharat Singh Yadav, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahr to be Civil Judge, Senior Division, Bulandshahr in the vacant court.

No. 1530. /JR(S)/2015

Smt. Parul Srivastava, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahr to be Chief Judicial Magistrate, Bulandshahr in the vacant court.

No. 1531. /JR(S)/2015

Sri Shailendra Nigam, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahr to be Judge Small Causes Court, Bulandshahr in the vacant court.

No. 1532. /JR(S)/2015

Sri Gyanendra Rao, Additional Chief Judicial Magistrate, (Eastern Railway), Chandauli to be Chief Judicial Magistrate, Chandauli.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chandauli.

No. 1533. /JR(S)/2015

Sri Trilok Pal Singh, Additional Chief Judicial Magistrate, Deoria to be Civil Judge, Senior Division, Deoria vice Sri Rama Kant Prasad.

No. 1534. /JR(S)/2015

Sri Rama Kant Prasad, Civil Judge, Senior Division, Deoria to be Chief Judicial Magistrate, Deoria in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoria.

No. 1535. /JR(S)/2015

Sri Kashi Nath, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etah to be Additional Chief Judicial Magistrate, Etah vice Smt. Pratibha Saxena-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etah.

No. 1536. /JR(S)/2015

Smt. Pratibha Saxena-II, Additional Chief Judicial Magistrate, Etah to be Civil Judge, Senior Division, Etah vice Sri Chandra Pal-II.

No. 1537. /JR(S)/2015

Sri Chandra Pal-II, Civil Judge, Senior Division, Etah to be Chief Judicial Magistrate, Etah in the vacant court.

No. 1538. /JR(S)/2015

Sri Akhileshwar Prasad Mishra, Additional Chief Judicial Magistrate, Etawah to be Additional Chief Judicial Magistrate, Etawah in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etawah.

No. 1539. /JR(S)/2015

Sri Abhishek Pandey, Additional Chief Judicial Magistrate, Etawah to be Civil Judge, Senior Division, Etawah in the vacant court.

No. 1540. /JR(S)/2015

Smt. Sakshi Sharma, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad to be Additional Chief Judicial Magistrate, Faizabad vice Sri Rajesh Prasher.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Faizabad.

No. 1541. /JR(S)/2015

Sri Rajesh Prasher, Additional Chief Judicial Magistrate, Faizabad to be Civil Judge, Senior Division, Faizabad vice Sri Dev Kant Shukla.

No. 1542. /JR(S)/2015

Sri **Dev Kant Shukla**, Civil Judge, Senior Division, Faizabad to be Chief Judicial Magistrate, Faizabad vice Sri Vikas Goyal.

No. 1543. /JR(S)/2015

Sri **Vikas Goyal**, Chief Judicial Magistrate, Faizabad to be Judge Small Causes Court, Faizabad in the vacant court.

No. 1544. /JR(S)/2015

Sri **Saif Ahmad**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Farrukhabad to be Additional Chief Judicial Magistrate, Farrukhabad vice Sri Anutosh Kumar Sharma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Farrukhabad.

No. 1545. /JR(S)/2015

Sri **Anutosh Kumar Sharma**, Additional Chief Judicial Magistrate, Farrukhabad to be Chief Judicial Magistrate, Farrukhabad in the vacant court.

No. 1546. /JR(S)/2015

Sri **Rajeev Ranjan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Farrukhabad to be Civil Judge, Senior Division, Farrukhabad in the vacant court.

No. 1547. /JR(S)/2015

Sri **Abid Shamim**, Additional Chief Judicial Magistrate, Fatehpur to be Additional Chief Judicial Magistrate, Fatehpur vice Sri Amit Malaviya.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehpur.

No. 1548. /JR(S)/2015

Sri **Amit Malaviya**, Additional Chief Judicial Magistrate, Fatehpur to be Civil Judge, Senior Division, Fatehpur vice Sri Shiv Kumar-II.

No. 1549. /JR(S)/2015

Sri **Shiv Kumar-II**, Civil Judge, Senior Division, Fatehpur to be Chief Judicial Magistrate, Fatehpur in the vacant court.

No. 1550. /JR(S)/2015

Sri Pramod Kumar Gangwar, Additional Chief Judicial Magistrate, Firozabad to be Civil Judge, Senior Division, Firozabad vice Sri Chandra Bhan Singh.

No. 1551. /JR(S)/2015

Sri Chandra Bhan Singh, Civil Judge, Senior Division, Firozabad to be Chief Judicial Magistrate, Firozabad in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Firozabad.

No. 1552. /JR(S)/2015

Sri Niraj Gautam, Additional Chief Judicial Magistrate, Gautambuddha Nagar to be Civil Judge, Senior Division, Gautambuddha Nagar vice Sri Nirmal Chandra Semwal.

No. 1553. /JR(S)/2015

Sri Nirmal Chandra Semwal, Civil Judge, Senior Division, Gautambuddha Nagar to be Chief Judicial Magistrate, Gautambuddha Nagar in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gautambuddha Nagar.

No. 1554. /JR(S)/2015

Sri Mohammed Qamruzzama Khan, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad vice Sri Shitla Prasad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 1555. /JR(S)/2015

Sri Shitla Prasad, Additional Chief Judicial Magistrate, Ghaziabad to be Chief Judicial Magistrate, Ghaziabad in the vacant court.

No. 1556. /JR(S)/2015

Sri Kamlesh Kumar, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Civil Judge, Senior Division, Ghaziabad vice Smt. Sangita Sharma.

No. 1557. /JR(S)/2015

Smt. **Sangita Sharma**, Civil Judge, Senior Division, Ghaziabad to be Judge Small Causes Court, Ghaziabad in the vacant court.

No. 1558. /JR(S)/2015

Sri **Jeetendra Mishra**, Additional Chief Judicial Magistrate, Ghazipur to be Civil Judge, Senior Division, Ghazipur vice Sri Raj Bahadur Ram Dev Yadav.

No. 1559. /JR(S)/2015

Sri **Raj Bahadur Ram Dev Yadav**, Civil Judge, Senior Division, Ghazipur to be Chief Judicial Magistrate, Ghazipur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghazipur.

No. 1560. /JR(S)/2015

Sri **Abhinitam Upadhyay**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Judge Small Causes Court, Gorakhpur in the vacant court .

No. 1561. /JR(S)/2015

Sri **Mohd. Neyaz Ahmad Ansari**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Chief Judicial Magistrate, Gorakhpur in the vacant court.

No. 1562. /JR(S)/2015

Sri **Avadhesh Pandey**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Civil Judge, Senior Division, Gorakhpur in the vacant court.

No. 1563. /JR(S)/2015

Smt. **Sneh Lata Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur to be Additional Chief Judicial Magistrate, Gorakhpur in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gorakhpur.

No. 1564. /JR(S)/2015

Sri **Atul Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Civil Judge, Senior Division, Hardoi in the vacant court.

No. 1565. /JR(S)/2015

Sri Prabha Nath Tripathi, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Hardoi to be Additional Chief Judicial Magistrate, Hardoi in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hardoi.

No. 1566. /JR(S)/2015

Sri Abhinay Kumar Mishra, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Chief Judicial Magistrate, Jaunpur in the vacant court.

No. 1567. /JR(S)/2015

Sri Rajeev Kumar Paliwal, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Civil Judge, Senior Division, Jaunpur in the vacant court.

No. 1568. /JR(S)/2015

Sri Shailendra Kumar Verma, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur to be Additional Chief Judicial Magistrate, Jaunpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jaunpur.

No. 1569. /JR(S)/2015

Sri Raj Kumar-III, Additional Chief Judicial Magistrate, Jhansi to be Judge Small Causes Court, Jhansi in the vacant court.

No. 1570. /JR(S)/2015

Sri Keshav Goyal, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jhansi to be Chief Judicial Magistrate, Jhansi in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jhansi.

No. 1571. /JR(S)/2015

Sri Rahul Singh-I, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jhansi to be Civil Judge, Senior Division, Jhansi in the vacant court.

No. 1572. /JR(S)/2015

Sri **Subhash Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jyotibaphule Nagar to be Civil Judge, Senior Division, Jyotibaphule Nagar vice Sri Rajesh Kumar-III.

No. 1573. /JR(S)/2015

Sri **Rajesh Kumar-III**, Civil Judge, Senior Division, Jyotibaphule Nagar to be Chief Judicial Magistrate, Jyotibaphule Nagar in the vacant court.

No. 1574. /JR(S)/2015

Sri **Ashok Kumar-XI**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to Judge Small Causes Court, Kanpur Nagar in the vacant court.

No. 1575. /JR(S)/2015

Sri **Sanjeev Kumar Singh**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Chief Metropolitan Magistrate, Kanpur Nagar in the vacant court.

No. 1576. /JR(S)/2015

Sri **Vikas Nagar**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Senior Division, Kanpur Nagar in the vacant court.

No. 1577. /JR(S)/2015

Sri **Gagan Kumar Bharti**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Special Chief Judicial Magistrate, Kanpur Nagar in the vacant court.

No. 1578. /JR(S)/2015

Sri **Vineet Chaudhary**, Additional Chief Judicial Magistrate, Kasganj (Kanshi Ram Nagar) to be Civil Judge, Senior Division, Kasganj (Kanshi Ram Nagar) vice Sri Netra Pal Singh.

No. 1579. /JR(S)/2015

Sri **Netra Pal Singh**, Civil Judge, Senior Division, Kasganj (Kanshi Ram Nagar) to be Chief Judicial Magistrate, Kasganj (Kanshi Ram Nagar) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kasganj (Kanshi Ram Nagar).

No. 1580. /JR(S)/2015

Sri Mohan Lal, Civil Judge, Senior Division, Kaushambi to be Chief Judicial Magistrate, Kaushambi in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kaushambi.

No. 1581. /JR(S)/2015

Sri Siddharth Singh, Civil Judge, Senior Division, Kushinagar at Padrauna to be Chief Judicial Magistrate, Kushinagar at Padrauna in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kushinagar at Padrauna.

No. 1582. /JR(S)/2015

Smt. Anamika Chauhan, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Additional Chief Judicial Magistrate, Lakhimpur Kheri vice Sri Ram Narayan.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lakhimpur Kheri.

No. 1583. /JR(S)/2015

Sri Ram Narayan, Additional Chief Judicial Magistrate, Lakhimpur Kheri to be Civil Judge, Senior Division, Lakhimpur Kheri vice Sri Navneet Kumar Giri.

No. 1584. /JR(S)/2015

Sri Navneet Kumar Giri, Civil Judge, Senior Division, Lakhimpur Kheri to be Chief Judicial Magistrate, Lakhimpur Kheri in the vacant court.

No. 1585. /JR(S)/2015

Sri Chandra Mani, Secretary, (Full Time), District Legal Services Authority, Lucknow to be Judge Small Causes Court, Lucknow in the vacant court.

No. 1586. /JR(S)/2015

Smt. Som Prabha Mishra, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Chief Judicial Magistrate, Lucknow in the vacant court.

No. 1587. /JR(S)/2015

Smt. **Manisha**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Lucknow in the vacant court.

No. 1588. /JR(S)/2015

Sri **Kamla Pati-I**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Mohanlalganj sitting at Lucknow in the vacant court.

No. 1589. /JR(S)/2015

Sri **Hitendra Hari**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Civil Judge, Senior Division, Malihabad sitting at Lucknow in the vacant court.

No. 1590. /JR(S)/2015

Smt. **Pallavi Agarwal**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Special Chief Judicial Magistrate, Lucknow in the vacant court.

No. 1591. /JR(S)/2015

Smt. **Richa Joshi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow to be Additional Chief Judicial Magistrate, Lucknow in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 1592. /JR(S)/2015

Sri **Naveen Kumar Singh**, Civil Judge, Senior Division, Mahoba to be Chief Judicial Magistrate, Mahoba in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mahoba.

No. 1593. /JR(S)/2015

Sri **Umesh Kumar-II**, Additional Chief Judicial Magistrate, Mainpuri to be Chief Judicial Magistrate, Mainpuri.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mainpuri.

No. 1594. /JR(S)/2015

Sri Janardan Prasad Yadav, Additional Chief Judicial Magistrate, Mainpuri to be Civil Judge, Senior Division, Mainpuri in the vacant court.

No. 1595. /JR(S)/2015

Sri Anil Kumar Yadav-II, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Chief Judicial Magistrate, Mathura in the vacant court.

No. 1596. /JR(S)/2015

Sri Raj Vir Singh, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Civil Judge, Senior Division, Mathura in the vacant court.

No. 1597. /JR(S)/2015

Sri Pawan Kumar Srivastava, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mathura to be Additional Chief Judicial Magistrate, Mathura in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mathura.

No. 1598. /JR(S)/2015

Sri Syed Shahnawaz Hasan, Secretary, (Full Time), District Legal Services Authority, Meerut to be Judge Small Causes Court, Meerut in the vacant court.

No. 1599. /JR(S)/2015

Sri Mohd. Sapheek, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Chief Judicial Magistrate, Meerut in the vacant court.

No. 1600. /JR(S)/2015

Sri Suresh Chandra-VI, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Civil Judge, Senior Division, Meerut in the vacant court.

No. 1601. /JR(S)/2015

Sri Rajesh Kumar-IV, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Special Chief Judicial Magistrate, Meerut in the vacant court.

No. 1602. /JR(S)/2015

Sushri **Nirupama Vikram**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut to be Additional Chief Judicial Magistrate, Meerut in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Meerut.

No. 1603. /JR(S)/2015

Sri **Omvir Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mirzapur to be Additional Chief Judicial Magistrate, Mirzapur vice Sri Ram Pratap Singh Rana.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mirzapur.

No. 1604. /JR(S)/2015

Sri **Ram Pratap Singh Rana**, Additional Chief Judicial Magistrate, Mirzapur to be Civil Judge, Senior Division, Mirzapur vice Sri Subedar Singh.

No. 1605. /JR(S)/2015

Sri **Subedar Singh**, Civil Judge, Senior Division, Mirzapur to be Chief Judicial Magistrate, Mirzapur in the vacant court.

No. 1606. /JR(S)/2015

Sri **Praveen Kumar Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Judge Small Causes Court, Moradabad in the vacant court.

No. 1607. /JR(S)/2015

Smt. **Nisha Srivastava**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Chief Judicial Magistrate, Moradabad in the vacant court.

No. 1608. /JR(S)/2015

Sri **Amit Kumar Pande**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Civil Judge, Senior Division, Moradabad in the vacant court.

No. 1609. /JR(S)/2015

Sri **Gajendra**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad to be Additional Chief Judicial Magistrate, Moradabad in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Moradabad.

No. 1610. /JR(S)/2015

Sri **Sunder Lal**, Secretary (Full Time), District Legal Services Authority, Muzaffarnagar to be Chief Judicial Magistrate, Muzaffarnagar in the vacant court.

No. 1611. /JR(S)/2015

Sri **Rajesh Kumar-V**, Additional Chief Judicial Magistrate, Pilibhit to be Additional Chief Judicial Magistrate, Pilibhit vice Sri Manoj Kumar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pilibhit

No. 1612. /JR(S)/2015

Sri **Manoj Kumar Singh**, Additional Chief Judicial Magistrate, Pilibhit to be Civil Judge, Senior Division, Pilibhit vice Sri Sunil Kumar Singh-III.

No. 1613. /JR(S)/2015

Sri **Sunil Kumar Singh-III**, Civil Judge, Senior Division, Pilibhit to be Chief Judicial Magistrate, Pilibhit in the vacant court.

No. 1614. /JR(S)/2015

Sri **Santosh Kumar Yadav**, Additional Chief Judicial Magistrate, Pratapgarh to be Chief Judicial Magistrate, Pratapgarh in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pratapgarh.

No. 1615. /JR(S)/2015

Smt. **Sandeepa Yadav**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Pratapgarh to be Civil Judge, Senior Division, Pratapgarh in the vacant court.

No. 1616. /JR(S)/2015

Sri **Ifraque Ahmad**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli to be Chief Judicial Magistrate, Raebareli in the vacant court.

No. 1617. /JR(S)/2015

Sri **Surya Prakash Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Civil Judge, Senior Division, Raebareli in the vacant court.

No. 1618. /JR(S)/2015

Km. **Shikha Pradhan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Raebareli to be Additional Chief Judicial Magistrate, Raebareli.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Raebareli.

No. 1619. /JR(S)/2015

Sri **Kamlesh Kumar Pathak**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat in the vacant court.

No. 1620. /JR(S)/2015

Smt. **Nupur**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Civil Judge, Senior Division, Ramabai Nagar/ Kanpur Dehat in the vacant court.

No. 1621. /JR(S)/2015

Sri **Mohinder Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ramabai Nagar/ Kanpur Dehat.

No. 1622. /JR(S)/2015

Sri **Arvind Misra**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur to be Additional Chief Judicial Magistrate, Rampur vice Sri Prashant Mittal.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Rampur.

No. 1623. /JR(S)/2015

Sri **Prashant Mittal**, Additional Chief Judicial Magistrate, Rampur to be Chief Judicial Magistrate, Rampur in the vacant court.

No. 1624. /JR(S)/2015

Sri **Pramod Kumar-IV**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Rampur to be Civil Judge, Senior Division, Rampur in the vacant court.

No. 1625. /JR(S)/2015

Sri **Gaurav Sharma**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Saharanpur to be Additional Chief Judicial Magistrate, Saharanpur vice Sri Brijendra Kumar Pandey.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Saharanpur.

No. 1626. /JR(S)/2015

Sri **Brijendra Kumar Pandey**, Additional Chief Judicial Magistrate, Saharanpur to be Civil Judge, Senior Division, Saharanpur vice Smt. Deepa Rai.

No. 1627. /JR(S)/2015

Smt. **Deepa Rai**, Civil Judge, Senior Division, Saharanpur to be Chief Judicial Magistrate, Saharanpur vice Smt. Neetu Pathak.

No. 1628. /JR(S)/2015

Smt. **Neetu Pathak**, Chief Judicial Magistrate, Saharanpur to be Judge Small Causes Court, Saharanpur in the vacant court.

No. 1629. /JR(S)/2015

Sri **Basant Kumar Jatav**, Civil Judge, Senior Division, Santkabir Nagar to be Chief Judicial Magistrate, Santkabir Nagar in the vacant court.

No. 1630. /JR(S)/2015

Smt. **Rakhi Dixit**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur to be Additional Chief Judicial Magistrate, Shahjahanpur vice Smt. Rajeshwari Toliya.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shahjahanpur.

No. 1631. /JR(S)/2015

Smt. **Rajeshwari Toliya**, Additional Chief Judicial Magistrate, Shahjahanpur to be Chief Judicial Magistrate, Shahjahanpur in the vacant court.

No. 1632. /JR(S)/2015

Smt. **Monica Thakur**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur to be Civil Judge, Senior Division, Shahjahanpur in the vacant court.

No. 1633. /JR(S)/2015

Sri **Chandra Shekhar Mishra**, Civil Judge, Senior Division, Siddharth Nagar to be Chief Judicial Magistrate, Siddharth Nagar in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Siddharth Nagar.

No. 1634. /JR(S)/2015

Sri **Prahlad Singh-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur to be Additional Chief Judicial Magistrate, Sitapur vice Sri Dinesh Pal Yadav.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sitapur.

No. 1635. /JR(S)/2015

Sri **Dinesh Pal Yadav**, Additional Chief Judicial Magistrate, Sitapur to be Judge Small Causes Court, Sitapur in the vacant court.

No. 1636. /JR(S)/2015

Sri **Rakesh Kumar-VI**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur to be Civil Judge, Senior Division, Sitapur in the vacant court.

No. 1637. /JR(S)/2015

Sri **Santosh Kumar**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Sitapur to be Chief Judicial Magistrate, Sitapur in the vacant court.

No. 1638. /JR(S)/2015

Sri **Nitendra Kumar**, Additional Chief Judicial Magistrate, Sonbhadra to be Civil Judge, Senior Division, Sonbhadra vice Sri Sanjay Kumar Yadav-I.

No. 1639. /JR(S)/2015

Sri **Sanjay Kumar Yadav-I**, Civil Judge, Senior Division, Sonbhadra to be Chief Judicial Magistrate, Sonbhadra in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sonbhadra.

No. 1640. /JR(S)/2015

Sri **Abhay Krishna Tiwari**, Additional Chief Judicial Magistrate, Sultanpur to be Civil Judge, Senior Division, Sultanpur vice Sri Vijay Kumar Azad.

No. 1641. /JR(S)/2015

Sri **Vijay Kumar Azad**, Civil Judge, Senior Division, Sultanpur to be Chief Judicial Magistrate, Sultanpur in the vacant court.

No. 1642. /JR(S)/2015

Smt. **Sapna Shukla**, Additional Chief Judicial Magistrate, Sultanpur to be Additional Chief Judicial Magistrate, Sultanpur in the vacant court.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sultanpur.

No. 1643. /JR(S)/2015

Smt. **Asha Rani Singh**, Additional Chief Judicial Magistrate, Unnao to be Additional Chief Judicial Magistrate, Unnao vice Smt. Amrita Shukla.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Unnao.

No. 1644. /JR(S)/2015

Smt. **Amrita Shukla**, Additional Chief Judicial Magistrate, Unnao to be Civil Judge, Senior Division, Unnao vice Sri Amit Singh.

No. 1645. /JR(S)/2015

Sri **Amit Singh**, Civil Judge, Senior Division, Unnao to be Chief Judicial Magistrate, Unnao in the vacant court.

No. 1646. /JR(S)/2015

Sri **Rakesh Tripathi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial Magistrate, Varanasi vice Sri Anil Kumar Yadav-I.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Varanasi.

No. 1647. /JR(S)/2015

Sri **Anil Kumar Yadav-I**, Additional Chief Judicial Magistrate, Varanasi to be Judge Small Causes Court, Varanasi in the vacant court.

No. 1648. /JR(S)/2015

Sri **Ramesh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Chief Judicial Magistrate, Varanasi in the vacant court.

No. 1649. /JR(S)/2015

Sushri **Shelly Roy**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Civil Judge, Senior Division, Varanasi in the vacant court.

No. 1650. /JR(S)/2015

Sri **Sandeep Gupta**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Special Chief Judicial Magistrate, Varanasi in the vacant court.

BY ORDER OF THE COURT.

**Sd/-
(S.K. SINGH-I)
REGISTRAR GENERAL**

No. 291 /JR(S)/2015 Dated: Allahabad : July 03, 2015

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No. 27/DR(S)/2000 dated 21.06.2000.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar, (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**